



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/15	TP 73/16	Hearing	397/ 398	Vikram Rajesh Pawar & Anr Vs i Focus Systec (I) Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ANUSHA CHATRA	Petitioner	
	SHASHANK KUMAR	RESPONDENTS	

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for petitioner filed memo stating that the dispute is settled between the petitioners and the respondents and permission may be granted to withdraw the petition.

Counsel for respondents informed that the matter is settled between the parties and permission may be granted to the petitioner to withdraw the main petition. Memo is recorded. Permission is granted to the petitioner to withdraw the petition in view of settlement.

Petition is dismissed as settled/withdrawn vide separate orders.


MEMBER (J)


MEMBER (T)